

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA::
HYDERABAD**

Sub:- High Court for the State of Telangana – Letter received from the Director, Raja Bahadur Venkat Rama Reddy Telangana State Police Academy, Hyderabad – Conducting 2 days “Workshop on Acquittal of Cases – Reasons and Remedies” re-scheduled to 13.04.2019 & 14.04.2019, i.e., Second Saturday & Sunday for Police, Judicial Officers & Prosecuting Officers – Nomination of Judicial Officers for the above said workshop – Orders issued.

ORDER: ROC.NO.63/SO/2019. DATED.26-03-2019

The Hon'ble High Court has been pleased to nominate the following Judicial Officers to the two days “Workshop on Acquittal of Cases – Reasons and Remedies” scheduled to be held on 13.04.2019 & 14.04.2019 at TSPA, Hyderabad.

1. Sri D.Venkatesh, III Addl. Chief Metropolitan Magistrate, Hyderabad.
2. Smt. G. Sunitha Ravinder Reddy, I Additional Senior Civil Judge, L.B.Nagar, Rangareddy District.
3. Smt. Ch.Ashalatha (Chiranji), XI Addl. Chief Metropolitan Magistrate, Secunderabad.
4. Sri N.Venkat Ram, Junior Civil Judge, Maheswaram, Rangareddy District.
5. Smt. N.Prasanthi, Prl. Junior Civil Judge-cum-X Metropolitan Magistrate, Cyberabad at Malkajgiri, Rangareddy District.
6. Sri J.Hanumantha Rao, Prl. Rent Controller, City Small Causes Court, Hyderabad-cum- XII Assistant Judge, City Civil Court, Hyderabad.

The letters in ROC.NO.47/T-3/RBVRR TSPA/2019, dt.25.02.2019 and 15.03.2019 and the proposed schedule/time-table for the said workshop are enclosed herewith.


REGISTRAR GENERAL
26-03/19

To

- 1) The Individuals concerned
- 2) The Registrar (IT-Cum-CPC), High Court for the State of Telangana
(With request to place the same in official Website of the High Court.)